

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 2732 of 2020

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY  
Through Video Conferencing

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For the Petitioner : Mrs. J. Mazumdar, Advocate  
For the State : Mr. Rakesh Kumar No. 2, A.P.P.

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Order No. 04

Dated 07<sup>th</sup> July, 2020

Let this case be listed in the next week.

(RONGON MUKHOPADHYAY,J.)

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